

SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT
(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)
FOR THE ATTENTION OF THE STAKEHOLDERS OF
SHENDRA ADVISORY SERVICES PRIVATE LIMITED

1.	Name of Corporate Person	Shendra Advisory Services Private Limited
2.	Date of Incorporation of Corporate Person	11/11/2005
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, Mumbai, Maharashtra
4.	Corporate Identity Number of Corporate Person	U45200MH2005PTC157267
5.	Address of the Registered Office of Corporate Person	Knowledge House, Shyam Nagar, Jogeshwari-Vikhroli Link Road, Jogeshwari (East), Mumbai-400060 Maharashtra, India.
6.	Liquidation Commencement Date of Corporate Person	April 27, 2022
7.	Name, Address, Email Address, Telephone Number and Registration Number of the Liquidator	Kondisetty Kumar Dushyantha # 404/2, 7 th Main, 9 th Cross, Jayanagar II Block, Bangalore-560011 e-mail: dushyanthak@gmail.com Tel. No.: 080 26560400 Registration No.: IBBI/IPA-002/IP-N00237/2017-18/10688
8.	Last Date for Submission of Claims	May 26, 2022

Notice is hereby given that Shendra Advisory Services Private Limited has commenced voluntary liquidation on April 27, 2022.

The stakeholders of Shendra Advisory Services Private Limited are hereby called upon to submit a proof of their claims, on or before May 26, 2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For Shendra Advisory Services Private Limited
(Under Voluntary Liquidation)


Kondisetty Kumar Dushyantha

(Liquidator)
Liquidator

Reg. No.: IBBI/IPA-002/IP-N00237/2017-18/10688

Date: April 27, 2022
Place: Bangalore